

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

O APPLICATION NO 77 OF 2004

Applicant (s)

Respondent (s)

Advocate for  
Applicant (s)

Advocate for  
Respondents (s)

| Notes of the Registry | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|-----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                       | <p><u>17/8/04</u></p> <p>Mr. Y.K. Sharma, Counsel for applicant.<br/>Mr. K.K. Vyas, Counsel for respondents.<br/>At the request of learned<br/>Counsel for the applicant, case is adjourned<br/>to 25/8/04.</p> <p><u>25/8/04</u></p> <p>Mr. Y.K. Sharma, Counsel for the applicant.<br/>Mr. K.K. Vyas, Counsel for the respondents.<br/>D.B not formed. Put up the matter<br/>on 27/8/04 for admission.</p> <p><u>27/8/04</u></p> <p>Mr. Y.K. Sharma: Counsel for the applicant.<br/>Mr. K.K. Vyas: Counsel for the respondents.<br/>The learned counsel for the applicant<br/>submits that he has instructions from the applicant<br/>to withdraw this OA. Perhaps the applicant is<br/>very right in making such a prayer, since the OA<br/>is otherwise hit by the doctrine of res judicate.<br/>The learned counsel for the respondents does not<br/>have serious objection regarding the permission<br/>to withdraw the OA simpliciter.<br/>In view of the aforesaid position the<br/>OA is dismissed having been withdrawn. No costs.</p> |
|                       | <p><b>G. R. PATWARDHAN</b><br/>Adm. Member</p> <p><b>J. K. KAUSHIK</b><br/>Jud. Member</p> <p><b>G. R. PATWARDHAN</b><br/>Adm. Member</p> <p><b>(G.R. PATWARDHAN)</b><br/>MEMBER (A)</p> <p><b>(J.K. KAUSHIK)</b><br/>MEMBER (J)</p>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |

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